

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date:28th February, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Review Appeal No.02/2017(CZ) in O.A.No.64/16	M/s Vish Wind Infrastructure LLP. & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Himinder Lal, Adv.	
FOR HEARING				
2.	Original Application No. 65/2016(CZ) (M.A.No.385/16) (M.A.No.99/17)	Ramzan Sheikh Vs. State of M.P. & 5 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. K.C.Maheshwari, Adv. Mr. Divyakant Lahoti, Adv. Mr. S.K.Verma, Adv. Mr. OmShankarShrivastava,Adv. Mr. Dharamveer Sharma, Adv. Ms. Parul Bhadoria, Adv.	
3.	Appeal No. 19/2016(CZ)	Narendra Singh Vs M.P.SEIAA & 6 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. OmShankarShrivastava,Adv.	
4.	Appeal No. 20/2016(CZ)	Narendra Singh Vs M.P.SEIAA & 6 Ors.	Mr. Rishi Raj Saxena, Adv. Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 114/2016(CZ) (M.A.No.62/17)	Nityanand Mishra Vs. State of M.P. & 9 Ors.	Mr. Arunoday Singh, Adv. Mr. Shrey Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. OmShankarShrivastava,Adv. Mr. DharamveerSharma,Adv. Ms. Parul Bhadoria, Adv. for Mr.PurushaindraKaurava,Adv Mr. Akshay Pare, Adv.	
6.	Original Application No. 91/2015 (CZ)	Bhanwarlal Vs State of Rajasthan & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Yadvendra Yadav, Adv. Mr. Sandeep Singh, Adv. Mr. OmShankarShrivastava,Adv.	
7.	Original Application No. 02/2017(CZ)	Fakeer Mohammad Vs Union of India & 3 Ors.	Mr.Rohit Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. OmShankarShrivastava,Adv.	
8.	Original Application No. 150/2016(CZ)	Devi Prasad Vyas Vs. Environment Protection Corporation, Sehore (M.P.) & 6 Ors.	Mr. Anurag Tripathi, Adv. Mr. Manoj Sharma, Adv. Mr. Shantanoo Saxena, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Rohit Sharma, Adv.	
9.	Original Application No. 104/2016(CZ)	Sudeshwar Rao Waghmare Vs. Commissioner, Office of BMC	Mr.SudeshwarRaoWaghmare,Adv Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Dharamvir Sharma, Adv.	
10.	Original Application No. 134/2016(CZ)	Jitendra Singh Tomar Vs State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Akash Ambedkar, Adv. Dr. Vijay Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	

FOR COMPLIANCE

11.	Original Application No. 66/2015(CZ) with O.A. No.337/2014(CZ) (M.A.No.121/17)	Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors. Vinod kumar kori Vs. State of M.P. & Ors.	Mr. Rizwan Pathan, Applicant in Person. Mr. Rohit Sharma, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.	
12.	Original Application No. 85/2016(CZ)	Shri Kumaun Samaj (Uttarakhand) Vs. District Collector, Bhopal & 2 Ors.	Mr. Rohit Sharma, Adv. Mr. Ratnesh Jain, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Ku. Choudhary, Adv.	
13.	Review Application No. 06/2015 in Original Application No. 320/2014 (CZ)	Praveen Patkar Vs Sarla Towers & Ors.	Mr. Rohit Sharma Adv. Mr. Rohit Shroti, Adv. Mr. Ankit Saxena Adv. Mr. Vivek choudhary Adv. Mr. L.K. Dubey Adv. Mr. Ravikant Patidar Adv. Ms. Parul Bhadoria, Adv. Mr. Deepesh Shukla, Adv. Ms. Swapnil Gupta, Adv.	

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